



**Environment, Climate Change and  
Forests (FR.5) Department,  
Secretariat, Chennai-9.**  
**Phone:- 044-25671511**  
**E-mail:- eccfd@tn.gov.in**

**Letter No.16684/FR.5/2020-7, dated: 30.08.2022**

From  
Tmt.Supriya Sahu, I.A.S.,  
Additional Chief Secretary to Government.

To  
The Additional Principal Chief Conservator of Forests and  
Member secretary, Tamil Nadu State Wetland Authority,  
Chennai-15. (w.e)

Sir,

Sub: Forests – Vaiyavur Nathapettai lake – Kancheepuram District -  
National Green Tribunal case O.A. No.246 of 2020 – Filing of  
Status Report -Regarding.

Ref: 1. Hon'ble National Green Tribunal order dated: 23.11.2020 in  
O.A. No.246 of 2020.  
2. From the Additional Principal Chief Conservator of Forests  
and Member Secretary, Tamil Nadu State Wetland Authority,  
Letter No.TNSWA1/44802/20, dated.03.06.2022.  
3. From Executive Engineer, WRD, Lower Palar Basin Division,  
kancheepuram letter No.TPA/F.21/OA.No.246/2020, dated  
4. From the Deputy Secretary, WRD letter No.13944/R2/2022-1,  
dated 12.08.2022.

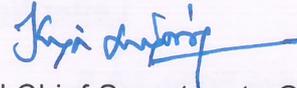
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I am directed to invite your attention to the references cited and to inform that a status report has been filed in National Green Tribunal on 19.05.2022 by stating that this department has initiated a consultative process with the Water Resource Department and it will take some more time. The National Green Tribunal in its order dated.31.05.2022 has directed to file further report in this issue. Further the Additional Chief Secretary to Government, Water Resource Department has been requested to analyze the feasibility of converting the lakes into bird sanctuary and to issue No Objection Certificate in this regard for taking further action by this Department. The WRD has requested the Engineer-in-Chief and Chief Engineer, Chennai-5 to analyze the feasibility of converting the lakes into Bird Sanctuary vide Government letter No.13944/R2/2022-1, dated 12.08.2022 and report of the Engineer-in-Chief is awaited.

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2. I am therefore, directed to request you to file a Status Report immediately, on the above lines, since the case came up for hearing on 02.09.2022.

Yours faithfully,



for Additional Chief Secretary to Government.





Water Resources Department,  
Secretariat,  
Chennai-9.

Letter No. 13944 / R2 / 2022-7, dated. 12.08.2022

From  
Tmt. M. Bhavani, B.A.,  
Deputy Secretary to Government.

To  
The Engineer-in-Chief and Chief Engineer (General),  
Water Resources Department,  
Chennai-5 (with enclosure).

Sir,

Sub: Water Resources Department – O.A. No. 246/2020 –  
Suo Moto – Filed by National Green Tribunal (Southern  
Zone), Chennai – Vaiyavur and Nathapettai Lakes will  
become a Bird Sanctuary - No Objection Certificate  
requested – Report called for - Regarding.

Ref: 1) Order of the Hon'ble National Green Tribunal  
(Southern Zone), Chennai, dated 31.05.2022.  
2) From the Executive Engineer, Lower Palar Basin  
Division, Kancheepuram letter No. TPA/ F.21/O.A.  
No.246/2020, Dated .05.2020.

In the orders 1<sup>st</sup> cited, the Hon'ble National Green Tribunal (Southern Zone),  
Chennai has directed to file further report regarding declaration of Vaiyavur and  
Nathapettai Lakes as Bird Sanctuary.

2. I am, therefore, directed to request you to analyze the feasibility of converting  
the Vaiyavur and Nathapettai Lakes in Kancheepuram District into bird sanctuary as per  
the direction of National Green Tribunal (Southern Zone), Chennai 1<sup>st</sup> cited and also  
request you to send report to the Government, immediately.

Yours faithfully,

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for Deputy Secretary to Government.

